(b) what percentage of this traffic was on Union and State Governments' account?

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(Rs. 1,03,703). The total expenditure on settlement operations has been Rupees twenty four lakh, fifty nine thousand, one hundred and twenty six (Rs. 24,59,126).

TRANSFER OF GOVERNMENT AND PRI-VATE OWNED LANDS TO TENANTS IN HIMACHAL PRADESH

- *74. SHRI ANAND CHAND: Will the Minister of FOOD AND AGRICUL-TURE be pleased to state:
- (a) the acreage of Government and private owned lands in the Union of Himachal Pradesh the Territory ownership of which has been trans ferred to the tenants thereof under the provisions of the Himachal Pra desh Abolition of Big Landed Estates and Land Reforms Act, 1953;
- tb) the amount of compensation awarded to the landlords in each of the above categories; and
- 1C) the land acquired by Government under the provisions of Section 27 (1) of the aforesaid Act and the amount compensation paid to the owners thereof?

THE MINISTER OF FOOD AND AGRICULTURE (SHRI A. P. JAIN): (a) 4152 acres Government owned lands and 2761 acres private owned lands.

- 1.07,200 for Government owned lands and Rs. 1,03,728-95 n.p. for private owned lands.
 - tc) Nil.

PASSENGER TRAFFIC HANDLED BY IN-DIAN AIRLINES CORPORATION

- *75. SHRIMATI SEETA YUDHVIR: Will Minister of Transport COMMUNICATIONS be pleased to state:
- (a) what was the total volume of passenger traffic handled by the Indian Airlines Corporation during the year 1958-59 and what amount of money was earned under this head; end

THE DEPUTY MINISTER OF CIVIL AVIATION (SHRI AHMED MOHTUD-DLN): (a) The number of passengers carried by the Indian Airlines Corporation on its scheduled services during the year 1958-59 was 640.959 and the revenue derived therefrom was Rs. 71050 lakhs.

(b) The Indian Airlines Corporation do not maintain figures separately of the traffic on Union and-State Governments' account.

SOUTHERN FOOD ZONE

*76. SHRIMATI SEETA YUDHVIR: Will the Minister of FOOD AND AGRICULTURE be pleased to state whether the Union Government have taken a decision to dissolve the Southern Food Zone and allow each State to constitute itself into a separate zone?

THE MINISTER OF FOOD AND AGRICULTURE (SHRI A. P. JAIN): No such decision has been taken.

RICE PROCURED IN ANDHRA **PRADESH**

- •77. SHRIMATI SEETA YUDHVIR: Will the Minister of FOOD AND AGRICULTURE be pleased to state:
- (a) the quantity of rice procured by the Union Government in Andhra Pradesh between 1st July, 1958 and 30th June, 1959;
- (b) how this quantity was distributed to the various States?

THE MINISTER OF FOOD AND AG-RICULTURE (SHRI A. P. JAIN): (a) and (b). The quantity procured during the period and taken delivery of was about 95,000 tons. This rice was sent mostly to the Central reserve depots in Andhra and other parts of the country, for distribution along with other rice kept in these depots. During this period large quantities of rice were distributed fo the

various States and it is difficult to say how much of it was this Andhra rice.

MASTER PLAN FOR CONVERSION OF METRE-GAUGE AND NABROW -GAUGE RAIL-WAY INTO BROAD-GAUGE, RAIL-WAY

- *78. SHRI MAHESWAR NAIK: Will the Minister of RAILWAYS be pleased to state:
- (a) whether Government have prepared a Master Plan for the con version of metre-gauge and narrow-gauge railway lines into broad-gauge ones:
- (b) which of the existing railway lines have been included in the Master Plan and in what order of priority they will be converted; and
 - (c) what is the estimated cost thereof?

THE DEPUTY MINISTER OF RAILWAYS (SHRI S. V. RAMASWAMY):

- (a) The report submitted by the Officer on Special Duty on the question of conversion of metre-gauge lines to broad-gauge is still under consideration. The question regarding either conversion or abandonment of existing narrow gauge lines is also under consideration.
 - ,(b) and (c). Do not arise.

DEVELOPMENT OF FISHERIES

*79. SHRI V. C. KESAVA RAO: Will the Minister of FOOD AND AGRICULTURE be pleased to state the amount given to each State during the last year for the development of fisheries, both coastal and sea?

THK MINISTER OF FOOD AND AGRICULTURE (SHRI A. F. JAIN): A statement is placed on the Table of the Sabha.

STATEMENT

The undermentioned amounts were given by the Government of India to the various maritime States during 1958-59 in respect of the Head of Development "Fisheries, Animal Husbandry and Dairying". It is, however, for the State Governments themselves to allocate the necessary funds on various schemes included in the Group (Fisheries, Animal Husbandry and Dairying) according to their re-, quirements, subject to ceilings for the Group.

Separate figures of funds for development of fisheries, are therefore, not available with the Central Government:—

				Grants/Loans sanctioned	
Name of State				Amount given during 1958-59 for schemes of Fisheries, Animal Husbandry and Dairying *	
				Grant	Loan
•				(Rs. in	lakhs)
Andhra	(v)		595	27-95	8-56
Bombay				25.36	27:07
Kerala	55	5.	100	11.72	4-14
Madras	100	-	20	12.91	22.62
Mysore		12		12.28	7:63
Orissa .	6	9		11-77	13.66
West Bengal	76		5.	21.47	26.15
TOTAL.		58	**	123-46	109 · 83

REQUIREMENTS OF ROAD OVER-BRIDGES DURING THI SECOND PLAN

- *80. SHRI V. C. KESAVA RAO: Will the Minister of RAILWAYS be pleased to state:
- (a) whether it is a fact that Government have asked the State Governments to indicate their requirements of road over-bridges during the remaining period of the Second Five Year Plan;
- (b) if so, which States have submitted their requirements; and
- (c) what is the number of such overbridges to be constructed?